

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7414/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Joint Registrar,  
Gauhati High Court, Itanagar Permanent Bench,  
Naharlagun, Arunachal Pradesh.

Dated Guwahati, <sup>12</sup>30 August, 2022.

Sub:- **Station leave permission.**

Ref:- HC(IB)-IT/VIG/2022 Dated 29.08.2022.

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Hirendra Kashyap regarding **station leave permission on 01.09.2022**, has been granted. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/7415-7416/A, dated 30.08.2022**

Copy to:

1. Shri Hirendra Kashyap, District & Sessions Judge, Bomdila, West  
Kameng District, Arunachal Pradesh

2. The Project Manager, Gauhati High Court.



**JT. REGISTRAR (VIGILANCE)**

*Be*